

High Court of Karnataka,  
Bengaluru,  
Dated: 22<sup>nd</sup> June 2017

**NOTIFICATION NO. HCBB – 139 / 2017**

1. The Division Bench sitting of Hon'ble Mr.Justice H.G.Ramesh and Hon'ble Mrs.Justice K.S.Mudagal during post lunch session on Friday the 23<sup>rd</sup> June 2017 is cancelled.
2. The Division Bench of Hon'ble Mr.Justice H.G.Ramesh and Hon'ble Mrs.Justice Rathnakala will sit in Judges' Reading Room at Principal Bench, Bengaluru at 2.30 PM on Friday the 23<sup>rd</sup> June 2017 and take up WA No.100487/2015 (LA-KIADB) pertaining to Dharwad Bench, through Video Conference.
3. After completion of Video Conference referred to at Sl.No.2 above, the Division Bench consisting of Hon'ble Mr.Justice H.G.Ramesh and Hon'ble Mrs.Justice Rathnakala will sit in Court Hall No. 3 on Friday the 23<sup>rd</sup> June 2017 and take up matters as shown in the cause list issued separately.
4. After completion of the work of the Division Bench referred to at Sl.No.3 above, Hon'ble Mr.Justice H.G.Ramesh will sit single in Court Hall No. 3 on Friday the 23<sup>rd</sup> June 2017 and take up matters as shown in the cause list issued separately.
5. Hon'ble Mr.Justice Ashok B Hinchigeri will not be sitting on the Bench during post lunch session on Friday the 23<sup>rd</sup> June 2017.
6. Hon'ble Mr.Justice Raghvendra S. Chauhan will not be sitting on the Bench on Friday the 23<sup>rd</sup> June 2017.
7. Hon'ble Dr.Justice Vineet Kothari will also take up urgent and date given matters of Court Hall No. 6 (Hon'ble Mr.Justice Raghvendra S. Chauhan) on Friday the 23<sup>rd</sup> June 2017.
8. The Division Bench consisting of Hon'ble Mr.Justice Aravind Kumar and Hon'ble Mrs.Justice S.Sujatha will sit in Court Hall No. 14 at 2.30 PM on Friday the 23<sup>rd</sup> June 2017 and take up matters as shown in the cause list issued separately.

9. Hon'ble Mrs.Justice K.S.Mudagal will sit single in Court Hall No. 24 at 2.30 PM on Friday the 23<sup>rd</sup> June 2017 and take up matters as shown in the cause list issued separately.

After completion of the work of the Benches referred to at Sl.Nos. 3 and 8 above, Their Lordships will resume regular work as already notified.

By Order of Hon'ble The Chief Justice

Sd/-  
Registrar (Judicial)